

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 21/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2017

NAME OF THE PARTIES: Mr. Pratik Jayesh Vira
V/s.
M/s. Sunshine Projects Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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R1-30 D.

R8 - Subir Kumar a/o
Burdhadikyan Bhattacharya }

B. B.

R1-K3 Shirangi Vaid i/b
DSK Legal

Shirangi Vaid

Order
CP No.21/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 27.3.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)